

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. C.P.(IB)-140(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.02.2024**

NAME OF THE PARTIES: JM Financial Asset Reconstruction Company
Limited

V/s.

Silver-Sky Real Estates Private Limited.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Vigil for the Petitioner is present through VC.
2. It is noted that on 05.01.2024, the petitioner was directed to pay cost of Rs. 15,000/-. Today, counsel for the Petitioner submits that the cost of Rs. 15,000/- has been paid but compliance affidavit could not be filed and seeks time to file compliance affidavit. List on **29.02.2024** for filing compliance affidavit along with payment receipt.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)